

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 224 of 2015**

**Dated: 8<sup>th</sup> October, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Southern Power Distribution Co. of Andhra Pradesh Ltd. & Anr. .... Appellant (s)**

**Versus**

**Biomass Energy Developers Association & Ors. .... Respondent (s)**

**Counsel for the Appellant(s) : -**

**ORDER**

None appears for the Appellant.

List the matter on **17.11.2015.**

**(I.J. Kapoor )  
Technical Member  
ts/mk**

**(Justice Ranjana P. Desai)  
Chairperson**

